

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 235 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s Rich Estate Pvt. Ltd. Vs. The Registrar of
Companies

SECTION OF THE COMPANIES ACT: 252(3)

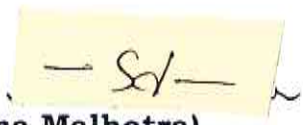
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Kumar

ORDER

Vide order dated 4.10.2017, time was prayed for on behalf of the ROC
for filing reply. No reply has been filed till date.

Court Notice be issued to the ROC, returnable on 10th November, 2017.


(Ina Malhotra)
Member (J)